

NO. HCE 76/2004

**High Court of Karnataka,
Bengaluru
Dated: 29th November 2017**

NOTIFICATION

As per High Court calendar for the year 2017, Friday the 1st December 2017 is already declared as General Holiday to the High Court of Karnataka and Sub-ordinate Courts in the State of Karnataka.

The Government of Karnataka vide Notification-I & II bearing No. DPAR 58 HHL 2017 dated 27.11.2017 has cancelled the Holiday declared on 1st December 2017 and has declared Saturday the 2nd December 2017 as General Holiday.

In order to avoid inconvenience to the Court proceedings, the High Court of Karnataka and Sub-ordinate Courts in the State shall remain closed on Friday the 1st December 2017. However, the Hon'ble Judges of the High Court of Karnataka, Judicial Officers and staff of the High Court and Sub-ordinate Courts who wish to celebrate "**Id-Milad**" festival on Saturday the 2nd December 2017 shall be permitted to avail Special Casual Leave on the said date.

**BY ORDER OF HON'BLE
THE ACTING CHIEF JUSTICE**

**Sd/-
(ASHOK G. NIJAGANAVAR)
REGISTRAR GENERAL**

To:-

1. The Joint Registrar-cum- Private Secretary to Hon'ble the Chief Justice.
2. The Private Secretary to Hon'ble the Acting Chief Justice.
3. The Private Secretaries to all the Hon'ble Judges.
4. The Additional Registrar General, Benches at Dharwad and Kalaburagi.

Contd.....,

5. The Principal District and Sessions Judges of all the Districts with a direction to circulate the same to the Subordinate Courts in their units.
6. The Chief Secretary to the Government of Karnataka, Bengaluru for information.
7. The Principal Secretary, Law Department, Government of Karnataka.
8. The President, Karnataka Judicial Officers Association, Bengaluru.
9. The Secretary, Karnataka State Bar Council, Bengaluru.
10. The Advocate General in Karnataka.
11. The Secretary, Advocates Association, High Court / City Civil Court Units.
12. The Secretary, Federation of Woman Lawyers Association, Bengaluru.
13. The P.A.s to Registrar General / Registrar (Judicial) / Registrar (Infrastructure & Maintenance) / Registrar (Vigilance) / Registrar (Computers) / Registrar (Statistics & Review) / Registrar (Recruitment) / Registrar (Administration)/Central Project Co-ordinator (Computers).
14. The Director, Karnataka Judicial Academy, Bengaluru.
15. The Director, Bengaluru Mediation Centre, Bengaluru.
16. The Director, Arbitration Centre.
17. All Group-A officers of this office.
18. The Assistant Registrar, LCA-I Branch with a direction to circulate the same to all the Sub-ordinate Courts in the State.
19. All the Section Officers of this Office.
20. Notification file.
21. Office Copy

Sd/-

REGISTRAR GENERAL